

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI COURT (COURT NO.IV)**

**Appeal No. 532/252/ND/2018**

M/s. Consortium Corporate Advisors Pvt. Ltd. ...Appellant  
v  
Registrar of Companies, New Delhi. ...Respondent

**Under Section:** Section 252.

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

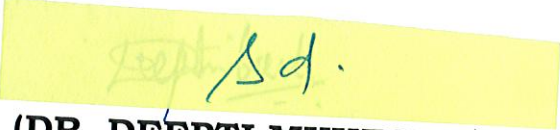
**Order delivered on 04.05.2018**

For the Appellant : None

**ORDER**

None appears on second call. For further consideration on  
18<sup>th</sup> May, 2018.

Ritu

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**